

applications received by them in response to their advertisement. The interviews of the candidates will commence sometime early next year.

**पश्चिमी उच्च टेक्नोलॉजिकल संस्था, बम्बई**

\*७२३. श्री हरिश्चन्द्र शर्मा . क्या शिक्षा और वैज्ञानिक गवेषणा मंत्री यह बताने की कृपा करेंगे कि पवई में पश्चिमी उच्च टेक्नोलॉजिकल संस्था, बम्बई के निर्माण कार्य के कब से प्रारम्भ होने की सम्भावना है ?

शिक्षा तथा वैज्ञानिक गवेषणा मंत्रालय में राज्य-मंत्री (डा० का० लाल श्रीवास्ती) : पश्चिमी उच्च टेक्नोलॉजिकल संस्था, बम्बई के भवन का निर्माण कार्य नवम्बर १९५७ तक प्रारम्भ हो जाने की सम्भावना है ।

#### Central Pool of Administrative Officers

\*724. { Shrimati Renuka Ray:  
Shri R. S. Lal:

Will the Minister of Home Affairs be pleased to state:

(a) whether a Central Pool of Administrative Officers is being constituted;

(b) if so, the purpose thereof;

(c) what are the qualifications required for inclusion in it, and

(d) whether there is any provision for them to be periodically sent back to the States to gain first-hand experience?

The Minister of Home Affairs (Pandit G. B. Pant): (a) Yes.

(b) The pool is being constituted with a view to build up a body of officers with special training and experience for the purpose of economic administration and maintaining continuity of knowledge and experience in the field of general administration.

(c) The Pool will be composed of officers of the I.A.S. and Central Field Services considered specially suitable for Economic administration and of comparatively senior officers for general administration. Persons with specialised qualifications may also be directly recruited from the open market at higher age levels. Such candidates will be required to possess high academic qualifications in Economics and should also have some experience in business, commerce, banking, industry or other allied professions or in teaching or field research in Economics.

(d) Yes: The scheme provides that officers of less than 18 years seniority will ordinarily be sent back to the States to renew their experience of State and District administration. Officers above this level of seniority may also be required to do so.

#### Legal Aid

\*725. Shri B. S. Murthy: Will the Minister of Home Affairs be pleased to state:

(a) the number of Scheduled Castes and Scheduled Tribes who received legal aid during 1956-57; and

(b) amount involved?

The Minister of Home Affairs (Pandit G. B. Pant): (a) The information is not available with the Government of India as legal assistance to Scheduled Tribes is given by the State Governments.

(b) The Government of India during 1956-57 gave grants-in-aid totalling Rs 9,300/- to some State Governments who asked for the same. The expenditure incurred by them from their own resources is not known.

#### Inter-Services Historical Section

\*726. Shri Naushir Bharucha: Will the Minister of Defence be pleased to lay a statement on the Table showing:

(a) what are the Volumes compiled by the Combined Inter-Service